## National Company Law Tribunal Allahabad Bench

## Allahabad

CP 68(ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016.

NAME OF THE COMPANY: Sh. Vindod Kumar & Sons v Bhawani Cold Storage Pvt.Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.

Name

Designation

Representation Signature

1. SiddharthaNarmy Counselfor Soddharthan Vourge
the lethitioner

2. Tuthkon Mehrth Counselfor beskerduts Swehrthr

## <u>Order dated 22.09.2016</u>

## CP No. 68(ND)/2010 Shri Vinod Kumar & Sons V. Bhawani Cold Storage Pvt. Ltd.

Shri Pushkar Mehrotra, Advocate for all the respondents Vakalat. Both the counsels requested for time as there is likelihood of settlement. Be listed on 05.10.2016 to report settlement or for hearing on the application.

List the matter on 05.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.09.2016